

ITEM NO.41

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION NO. 821/2024 IN MA 2716/2023 IN
WRIT PETITION (C) NO. 1202 OF 2023

ASHOK PANDEY

Petitioner(s)

VERSUS

THE SPEAKER OF LOK SABHA & ORS.

Respondent(s)

(IA No. 41903/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 41902/2024 - RECALLING THE COURTS ORDER)

Date : 09-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. We are not inclined to entertain the miscellaneous
application.

2. Miscellaneous application is accordingly dismissed.

(RAJNI MUKHI)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)